

the working of the State Trading Corporation of India Limited for the year 1990-91

- (ii) Annual Report of the State Trading Corporation of India Limited, for the year 1990-91 along with Audited Accounts and comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT—1138/91]
- (c) (i) Review by the Government on the working of the Spices Trading Corporation Limited for the year 1990-91.
- (ii) Annual Report of the Spices Trading Corporation for the year 1990-91 along with Audited Accounts and comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT—1139/91]
- (d) (i) Review by the Government on the working of the Projects and Equipment Corporation of India Limited for the year 1990-91.
- (ii) Annual Report of the Projects and Equipment Corporation of India Limited for the year 1990-91 along with Audited Accounts and comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT—1140/91]
- (e) (i) Review by the Government on the working of the Minerals and Metals Trading Corporation of India Limited for the year 1990-91.
- (ii) Annual Report of the Minerals and Metals Trading Corporation

of India Limited for the year 1990-91 along with Audited Accounts and comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT—1141/91]

- (2) (i) A copy of the Annual Report (Hindi and English versions) of the Rubber Board, Kottayam, for the year 1990-91.
- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of Rubber Board, Kottayam, for the year 1990-91. [Placed in Library. See No. LT—1142/91]
- (3) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Council of Arbitration, New Delhi, for the year 1990-91 along with audited Accounts. [Placed in Library. See No—LT-1143/91]
- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Indian Council of Arbitration, New Delhi, for the year 1990-91. [Placed in Library. See No. LT—1143/91]

Review on the working and Annual Report of sponge iron India Limited of Hyderabad for 1990-91 etc.

THE MINISTER OF STATE OF THE MINISTRY OF STEEL (SHRI SONTOSH MOHAN DEV): Sir, I beg to lay on the table:-

- (1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619 A of the Companies Act, 1956:-

- (a) (i) Review by the Government on the working of the Sponge Iron India Limited, Hyderabad, for the year 1990-91.
- (ii) Annual Report of the Sponge Iron India Limited, Hyderabad, for the year 1990-91 along with audited Accounts and comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT—1144/91]
- (b) (i) Review by the Government on the working of the Rashtriya Ispat Nigam Limited, Visakhapatnam, for the year 1990-91.
- (ii) Annual Report of the Rashtriya Ispat Nigam Limited, Hyderabad, for the year 1990-91 along with audited Accounts and comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT—1145/91]
- (c) (i) Review by the Government on the working of the National Mineral Development Corporation Limited for the year 1990-91.
- (ii) Annual Report of the National Mineral Development Corporation Limited, for the year 1990-91 along with audited Accounts and comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT—1146/91]
- (d) (i) Review by the Government on the working of the Metallurgical and Engineering Consultants (India) Limited for the year 1990-91.
- (ii) Annual Report of the Metallurgical and Engineering Consultants (India) Limited for the year 1990-91 along with Audited Accounts and comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT—1147/91]
- (e) (i) Review by the Government on the working of the Manganese ore (India) Limited for the year 1990-91.
- (ii) Annual Report of the Manganese Ore (India) Limited for the year 1990-91 along with Audited Accounts and comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT—1148/91]
- (f) (i) Review by the Government on the working of the Vijayanagar Steel Limited for the year 1990-91.
- (ii) Annual Report of the Vijayanagar Steel Limited for the year 1990-91 along with Audited Accounts and comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT—1149/91]
- (g) (i) Review by the Government on the working of the Neelachal Ispat Nigam Limited for the year 1990-91.
- (ii) Annual Report of the Neelachal Ispat Nigam Limited for the year 1990-91 along with Audited Accounts and comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT—1150/91]